

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

IA(I.B.C)/147(CH)2024

And

CP (IB)No. 195/Chd/Chd/2023

IN THE MATTER OF:

Svaryu Energy Ltd.

...Petitioner-Operational Creditor

Versus

Earth Solar Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 04.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.05.2024.

Sd/-
Court Officer